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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

17-8

M.P 2253/93 IN

CCP NO. 232/92

DECIDED ON : 28.10.1993

OA-1641/88

R. C. Garg

... Petitioner

Vs.

General Manager, Northern
Railway, New Delhi

... Respondent

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN

THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

For the Petitioner : Shri S. K. Sawhney, Counsel


For the Respondent : Shri Romesh Gautam, Counsel

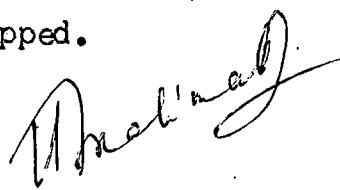
O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath :

Both the counsel are happy to report due
compliance with the judgment of the Tribunal.

Hence, these proceedings are dropped.


(S. R. Adige)
Member (A)


(V. S. Malimath)
Chairman

as